


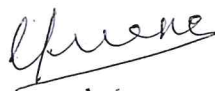
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 233/16	TP 232/17	For Hearing	391/394	Quikr India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. E. langaran.	or	
2.	PRERNA PONAPPA (PETITIONER)	Petitioner	

Counsel for petitioner is present. She reported that there are no comments to offer on the report of the ROC and RD.

For hearing, list it on 04.10.2017.


MEMBER (J)


MEMBER (T)